Declaration of Assets and Liabilities

	Year2021
1. Manikant N	is alq , son/daughter/wife or Late Phulchand Das
ged 57 years year	s, belonging to Administrative
service and presently working a	s Section offices Bihar Vidham Salah
give herein below the details of	the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependar	nts*:

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

No.	- and spilott	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(1)	Cash	5000/	KiTan 20,000	Sony Saus	w Mi mans	Etc. Name
(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	-	-	9000	Serof Acita	
(ill)	Bonds, Debentures and Shares in companies	-		_	_	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	_	-		
(v)	Motor Vehicles (details of make, etc.)	CAR	-	Motor chese		
(vi)	Jewellery (give details of weight and value)	50 Gran	100 Gran	-	-	-
	Other assets, such as values of claims / interests	-	-	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets
[Note: Properties in Joint ownership indicating the extent of joint ownership will

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Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-	-1	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	_
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-		-	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-			_
(v)	Others (such as interest in property)	-	_	_	-	_

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on	0016.1
(a)	(i) Loans from Banks	SBI Bikarvidhay Mandad	1020445=0	LOSDING low
1-7	(ii) Loans from financial Institutions	501 Boring Road Person	1020445=00 574121=00	or Lean
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_	
	(b) dues to departments dealing with supply of water		-	
	(c) dues to departments dealing with supply of electricity	-	-	

	(d) dues to departments dealing with telephones		-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, If any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ABNPN 4767 F	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]		
	(iii) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail GPF/CPF/PRAN-NO. BLA Gender Date of Birth Class/Group (A/B/C) Cadre BLA Administrative (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Khagaria I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: MANIKANT NIRALA

Designation: Section Offices

Department: 13.1 has widham Sabha Patra

Note:

Date: 19:2:2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.